

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**  
**COURT-VI**

Item No. 603  
IB-579/ND/2023

**IN THE MATTER OF:**  
**Jammu and Kashmir Bank Ltd.**

...PETITIONER

**Vs.**

**M/s. Metalrod Pvt. Ltd.**

...RESPONDENT

**Section**  
**U/s 7 of IBC, 2016**

**Order delivered on 06.02.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**  
**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor** :Adv Syed Arsalan, Adv Prateek Khaitan, Adv Chatanya Sharma, Adv Shitij Chakravarty.

**For the Respondent/Corporate Debtor** :Adv. Ram Mandil, Adv. Prakhar Mittal.

**ORDER**

Ld. Counsel appears for the Petitioner and Ld. Counsel appearing for the Respondents seeks further time to file a reply affidavit within one week. Time prayed is granted as last and final opportunity. Rejoinder if any shall be filed within one week and thereafter. List the matter on **21.02.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Bachu Venkat Balaram Das)**  
**Member (J)**